



Government of Jammu and Kashmir
Ladakh Affairs Department
Civil Secretariat, Jammu/Srinagar.

Notification,

Srinagar, the 20th August, 2019

SRO 503 .- In exercise of the powers conferred by sub-rule (1) of rule 5 of the Ladakh Autonomous Hill Development Councils (Election) Rules, 1995, the Government hereby appoint Deputy Commissioner/Chief Executive Officer, Ladakh Autonomous Hill Development Council, Leh as the Chief Election Authority for conduct of election to the 13- Martselang Constituency, Ladakh Autonomous Hill Development Council, Leh.

By order of the Government of Jammu and Kashmir.

Commissioner/Secretary to Government,
Ladakh Affairs Department

No.LA(A)/11/2018

Dated: 20 -08-2019

Copy to the :-

1. All Financial Commissioners _____
2. Joint Secretary, Department of J&K Affairs, Government of India, New Delhi.
3. Principal Secretary to Hon'ble Governor, J&K.
4. All Principal Secretaries/Commissioner Secretaries/Secretaries to Government
5. Chief Electoral Officer, J&K Srinagar.
6. Secretary to Government, Law Justice & Parliamentary Affairs, J&K.
7. Divisional Commissioner Jammu/Kashmir.
8. Deputy Commissioner/CEO, LAHDC, Kargil.
9. Director Information, J&K Srinagar for information and necessary action.
10. General Manager, Government Press Srinagar for publication in Government Gazette.
11. OSD to Advisor (V).
12. OSD to Advisor (G).
13. OSD to Advisor (K).
14. Private Secretary to Chief Secretary for information.
15. Private Secretary to CEC/Chairman, LAHDC, Leh.
16. Stock file.